

CORRIGENDUM PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF ELECTRA FINANCIAL SERVICES LIMITED ("EFSL")

Registered Office: 20, Sant Niwas, 265 Shahid Bhagat Singh Road, Fort, Mumbai - 400 001. Telefax : 022 - 5633 3761.

This Announcement is with reference to the Public Announcement ("PA") issued on 1st December, 2005 and Corrigendum PA issued on 29th December, 2005 by LKP Shares and Securities Ltd. ("Manager to the Offer") for and on behalf of Mr. Anil B. Vedmehta and Mrs. Priyanka A. Vedmehta ("Acquirers") pursuant to and in compliance of Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"). The terms used but not defined in this Announcement shall have the same meanings assigned to them in the PA.

The Shareholders of EFSL are requested to note the revised activity schedule as follows:

ACTIVITY	ORIGINAL SCHEDULE		REVISED SCHEDULE	
	Day	Date	Day	Date
Public Announcement (PA)	Thursday	1 st December, 2005	Thursday	1 st December, 2005
Specified Date (for the purpose of determining the names of shareholders to whom the Letter of Offer (LOF) will be sent)	Thursday	1 st December, 2005	Thursday	1 st December, 2005
Last date for announcement of competitive bid	Thursday	22 nd December, 2005	Thursday	22 nd December, 2005
Date by which LOF will be despatched to shareholders	Thursday	12 th January, 2006	Friday	24 th March, 2006
Date of opening of the Offer	Saturday	21 st January, 2006	Wednesday	29 th March, 2006
Last date for revising the Offer Price / Number of Shares	Monday	30 th January, 2006	Monday	3 rd April, 2006
Last date for withdrawal of acceptance by the shareholders	Friday	3 rd February, 2006	Monday	10 th April, 2006
Offer Closing date	Thursday	9 th February, 2006	Monday	17 th April, 2006
Date by which rejection/acceptance would be intimated and date of payment of consideration for applications accepted	Thursday	23 rd February, 2006	Saturday	29 th April, 2006

All other information, terms and conditions contained in the PA remain unchanged. This Announcement should be read in conjunction with the PA and the Corrigendum PA. The Acquirers accept full responsibility for the information contained in this Announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations. This Announcement is expected to be available on the SEBI Website www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER



LKP SHARES AND SECURITIES LIMITED

(SEBI Regn.No.: MB/INM000002483)

112-A, Embassy Centre, Nariman Point, Mumbai 400 021.

Tel No : 91-22-4002 4785 / 86, Fax No.: 91-22-2287 4787

Contact Person: Mrs. Bhairavi Nachane; E-mail: bhairavi_nachane@lkpsec.com

ON BEHALF OF THE ACQUIRERS: MR. ANIL B. VEDMEHTA AND MRS. PRIYANKA A. VEDMEHTA
3, Udhadhi Tarang Cottages, Juhu, Mumbai 400 049. Telefax No.: 022-55718420

Place: Mumbai

Date: 22nd March, 2006

Size: 15x12 sq. cm